

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3053
TO BE ANSWERED ON AUGUST 06, 2026**

PROJECTS UNDER AMRUT 2.0 IN BIHAR

NO. 3053 SHRI GOPAL JEE THAKUR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the projects sanctioned under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 in Bihar, particularly for Darbhanga Municipal Corporation;**
- (b) the total number of projects related to water supply, sewerage and drainage in Darbhanga that are completed, under construction and proposed respectively;**
- (c) the details of the funds sanctioned and utilised so far for these projects; and**
- (d) whether any proposal is under consideration of the Government to sanction additional projects to strengthen the drinking water, sewerage and drainage systems in Darbhanga and if so, the details thereof?**

**ANSWER
THE MINISTER OF STATE IN
THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), States/ Union Territories (UTs) are empowered to select, appraise, prioritize and implement projects. The State of Bihar has taken up 62 projects with approved cost of ₹8167.78 crore (including operation and maintenance cost) under AMRUT 2.0, which include 30 water supply project worth ₹4648.37 crore, 11 sewerage and septage management project with approved cost of ₹3445.08 crore and 03 water body rejuvenation projects worth ₹4.06 crore and 18 parks projects with approved cost of ₹70.26 crore. The details of these projects including the project in Darbhanga are available at the website amrut.mohua.gov.in/approvedProjects/ulb/em9PM2IZUE1UYXNpQzZGNExNK2t3Zz09.

(b): In Darbhanga district, the State has taken up one water supply project at an approved cost of ₹186.16 crore under AMRUT 2.0. As updated by the State on AMRUT 2.0 portal, Notice Inviting Tender (NIT) has been issued for the project.

(c): Central share of funds under AMRUT 2.0 is released/ sanctioned State-wise and not project-wise. The States further release funds to the Urban Local Bodies/ Implementing Agencies as per progress of the projects. Under AMRUT 2.0, total central share of ₹441.77 crore has been released/ sanctioned to the State of Bihar for the projects including the projects in Darbhanga of which the State has utilised/ expenditure incurred of ₹37.10 crore till 09.07.2026.

(d): There is no proposal of the State including projects for Darbhanga pending for approval at the central level under AMRUT 2.0.
